

†[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b) The following four new medium irrigation schemes have been approved so far by the Planning Commission for inclusion in the Fourth Plan of Madhya Pradesh.

Name of Scheme	Estimated cost (Rs. lakhs)	Location (District)
1. Jirgin Tank	48.74	Jabalpur
2. Kunwarpur Tank	85.64	Surguja
3. Bargoor Nala Tank	70.14	Seoni
4. Putka Nala	48.20	Raigarh]

AMMONIA HEAVY WATER PLANT

604. SHRI T. V. ANANDAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a Danish firm has offered to set up an Ammonia Heavy water plant in India preferably at Tuticorin in Tamil Nadu; and

(b) if so, what are the terms of the offer; and what is Government's reaction in this regard?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) No, Sir. An offer has, however, been received from a Danish firm to undertake on a consultancy basis, a study of various alternatives for setting up a heavy water plant possibly at Tuticorin in Tamil Nadu.

(b) Details regarding the additional heavy water plants to be set up have not been finalised.

†[] English translation.

SOVIET ASSISTANCE IN THE NUCLEAR FIELD

605. SHRI S. KUMARAN:
SHRI BALACHANDRA
MENON:

Will the PRIME MINISTER be pleased to state:

(a) whether the Soviet Union has agreed to assist India in the nuclear field to cover certain crucial technological requirements in the ten year programme announced by the Atomic Energy Commission recently; and

(b) if so, the nature of help expected from the Soviet Union in this respect?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) and (b) India and the Soviet Union have signed an agreement for collaboration in the field of the peaceful uses of atomic energy. Discussions are currently under way regarding the steps to be taken to implement this agreement which is not specifically related to the ten year programme.

REVIEW OF SIRIMAVO-SHASTRI PACT ON PERSONS OF INDIAN ORIGIN IN CEYLON

606. SHRI T. V. ANANDAN:
DR. Z. A. AHMAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a meeting of a Joint Committee of Indian and Ceylonese officials was requisitioned at the instance of the Government of Ceylon in June, 1970 to review the progress made in respect of the Sirimavo-Shastri Pact relating to persons of Indian origin in Ceylon; and

(b) if so, what are the conclusions arrived at as a result of the review of the said pact?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) A meeting of the Joint